## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 271 OF 2015 & IA NO. 438 OF 2015

Dated: 23<sup>rd</sup> October, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: Karnataka Power Transmission Corporation Ltd. & Anr. Vs. M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shrishti Govil Ms.Pratiksha Mishra	
Counsel for the Respondent(s)	:	Mr. Mahesh Thakur for R-1	

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on <u>13.12.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss